

(ग) जैसे ही कोई दावा प्राप्त होता है, उसकी भारतीय रेल अधिनियम के विभिन्न उपबन्धों के अन्तर्गत जांच की जाती है। यदि कोई दावा ठीक पाया जाता है और दावेदार द्वारा समय पर जरूरी दस्तावेज संलग्न कर दिये जाते हैं तो इस दावे का जल्द ही निपटारा कर दिया जाता है और भुगतान की व्यवस्था की जाती है। यदि कोई दावा कानून के अनुसार भुगतान के योग्य नहीं होता है तो रेल प्रशासनों द्वारा उसे अस्वीकार करना पड़ता है। रेल प्रशासनों द्वारा बढ़ा-चढ़ाकर प्रस्तुत किये गये दावों, जैसे नुकसान को बढ़ा कर वताना अथवा झूठे बीजक प्रस्तुत करना अथवा खोयी व क्षतिग्रस्त वस्तुओं की किस्म के विषय में गलत बयान करना आदि शामिल हैं, के बारे में भी सावधानी बरतनी होती है।

(घ) रेल प्रशासनों के पास पहले से ही ऐसी हिदायतें हैं कि ऐसे दावे जो कि कानून के अनुसार भुगतान के योग्य हैं, अस्वीकार न किये जायें। दावे किन्हीं टोंस कारणों से ही अस्वीकृत किये जाते हैं। अस्वीकार किये गये अथवा कम भुगतान किये गये दावों पर याचिकाओं की समीक्षा वरिष्ठ अधिकारियों द्वारा की जाती है। मामलों की न्यायालयों में भेजने से पहले बारीकी से समीक्षा की जाती है। न्यायिक मामलों की पूर्ण रक्षा हेतु रेलवे ऐडवोकेटों को हिदायतें देने के लिए प्रभावी कार्रवाई की जाती है। इस बात का भी प्रयत्न किया जाता है कि मुकदमेवाजी पर अनावश्यक खर्च न हो।

#### **Rail Link between Eastern and Western part of Orissa**

3653. SHRI JENA BAIRAGI: Will the Minister of RAILWAYS be pleased to state:

(a) whether there was a proposal to connect the Eastern part and Western Part of Orissa by Rail Line from Cuttack to Sambalpur via Meramandi

in view of urgent need for greater integration of different parts of Orissa; and

(b) if so, steps taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SHEO NARAIN): (a) and (b). A survey for construction of a line from Talcher to Sambalpur which will connect eastern and western part of Orissa via Meramandoli has been included in this year's Budget. The survey work will be taken up shortly. Cuttack and Talcher are already connected by a railway line.

#### **Kolhapur-Ratnagiri Railway Line**

3654. SHRI RAJARAM SHANKAR-RAO MANE: Will the Minister of RAILWAYS be pleased to state:

(a) whether the work of survey of new Kolhapur-Ratnagiri Railway line will be taken in hand; and

(b) if so, by what time the survey of this work will be completed; and in which year of which plan this work will be started?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SHEO NARAIN): (a) and (b). It will be difficult to take up the survey for this project at present on account of paucity of resources.

#### **Splitting up of Planning and Development Division**

3655. SHRI P. RAJAGOPAL NAIDU: Will the Minister of PETROLEUM AND CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether Planning and Development Division also was split up with the splitting up of Fertilizer Corporation; and

(b) if so, into how many divisions?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM